

(20)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/94/(IB)/2018
NAME OF THE PETITIONER(S) : SREE PROVISIONS STORES
NAME OF THE RESPONDENT(S) : ANNAMALAI FOODS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

DEEPA V. RAMANI

IRP of
Annamalai Foods P. Ltd.

Deepa V. Ramani

ORDER

IRP in person present. The **Registry** is directed to issue notice to the Operational Creditor. The IRP is also directed to issue private notice to the Operational Creditor.

Put up on **06.02.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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